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वसुधैव कुटुम्बकम्
ONE EARTH - ONE FAMILY - ONE FUTURE

GOVERNMENT OF SIKKIM
OFFICE OF THE CONSERVATOR OF FOREST (TERRITORIAL)
FOREST AND ENVIRONMENT DEPARTMENT
Forest Secretariat, Deorali, Gangtok-737102.

Ref. No. GOS/FED/FTC/ 14

Date: 03 /04/2024.

To,

Dr. Shobhita Agarwal,
Assistant Inspector General of Forests,
Ministry of Environment, Forest & Climate Change,
(Forest Protection Division,
Government of India,
Angi Wing, 5th Floor,
Indira Paryavaran Bhawan
Jor Bagh Road,
New Delhi-110003.

Sub: **Hon'ble NGT order dated: 09/02/2024 in OA No.129/2024 in the matter of Suo Motu matter In.re: News item apperaring in Deccan Herald dt.05/01/24 entitled "Forest land five times Delhi's geographical area under encroachment, Govt. data shows" before NGT (PB), New Delhi-reg.**

Sir/Madam,

Reference your letter F.No.8/4/2024-FPD dated: 26/02/2024 regarding to devise a comprehensive system to curb encroachment of forest land in North-Eastern States and for timely evictions with regard to "Sixty-First Report on the action taken by the Government on the recommendation made by the Committee on Petition Branch" and Hon'ble NGT order dated: 09/02/2024 in OA No.129/2024. The steps taken by the Government are as follows;

1. There are no reports of rampant encroachment in forest areas in Sikkim.
2. Regular survey and demarcation exercise, regular patrolling, Legal action against encroachers are taken up as per law.
3. There are only sporadic encroachments. The total area reported under encroachment is 632.79 ha.

For information, please.




(B. B. Gurung), IFS,
Conservator of Forests
Territorial Circle,
Forest & Environment Department,
Government of Sikkim.